

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:95
ANSWERED ON:29.11.2005
AMENDMENTS IN JOINT ENTRANCE EXAMINATION
Panda Shri Prabodh;Rawat Shri Ashok Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has accorded or contemplating to accord its approval to the changes proposed in Joint Entrance Examination schemes of the I. I. Ts.;
- (b) if so, the details thereof;
- (c) whether any alternative scheme is on anvil for the students who will become ineligible under the new rules;
- (d) if not, the reasons therefore; and
- (e) the steps taken/being taken by the Government to protect the interests of such students?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (Shri Arjun Singh)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION No. -95 DATED 29.11.2005 ASKED BY SHRI ASHOK KUMAR RAWAT AND SHRI PRABODH PANDA REGARDING AMENDMENTS IN JOINT ENTRANCE EXAMINATION.

(a) to (e): Indian Institutes of Technology are autonomous bodies and enjoy autonomy in the academic matters in their pursuit of excellence. IITs had constituted a Special Task Force for reforms in Joint Entrance Examination (JEE). On the recommendations of the Special Task Force, the Standing Committee of the IIT Council, after receiving the approval of the Chairman of the Council, has changed the norms for admission to IITs. As per the revised norms only those students who get 60% or more marks at the class XIIth will be eligible for admission to the IITs. For the students belonging to SC/ST there will be a relaxation of 5% of marks. A student can have only two attempts to appear in JEE with effect from 2006, one in the year in which he or she passes the XIIth standard examination and/or in the following year. Candidates, who have passed their qualifying examination in 2005 or earlier, will be permitted to appear in JEE 2006, as a last chance, irrespective of the marks secured in class XIIth or the number of earlier attempts at JEE subject to their satisfying the age limit. Candidates who join any of the IITs, IIT- BHU, Varanasi and ISM Dhanbad through JEE 2006 will not be permitted to appear in JEE in future.

These reforms simplify the Joint Entrance Exam by doing away with the Screening Test and also give due weightage to the Board results. This is likely to reduce the examination stress on the students and check the proliferation of coaching institutes.